

(21)

O.A. No. 319/117.10.2013

List is being revised. No-one is present on behalf of the applicant. Sri S.P. Singh holding brief for Sri A. Pal counsel for the respondents is present. It is seen that on earlier occasion also, nobody had appeared on behalf of the applicant. Today there is neither any request for adjournment, nor pass over of the case. It appears that the applicant has lost interest in prosecution of this case. Accordingly, O.A. is dismissed in default and for non prosecuton.

W.R. Chopra
(Navneet Kumar)
Member (J)

~~Copies of order~~
Decided 07-10-13
Girish
~~Verdict~~
08-10-13